

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD



OA/021/01185/2018
Date of Order : 20-12-2019

HYDERABAD, this the 20th day of December, 2019.

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER

1. Chinnapapani Prabhakar,
S/o Ch.Pentaiah, Aged about 34 years,
Group 'D', Occ : Casual Labourer, Airforce Academy,
PO & Vill : Dundigal, Hyderabad-500 043, A.P.,
R/o Gummadidala village, Mandal Jinnaram,
Medak District (A.P). ...Applicant

(By Advocate : Mr. K.Ram Murthy)

Vs.

1. Union of India, Represented by its Secretary,
Ministry of Defence, South Block, New Delhi.
2. The Chief of the Air Staff, Integrated Head Quarters,
Ministry of Defence Air), New Delhi.
3. The Commandant, Air Force Academy,
Ministry of Defence, Dundigal, Hyderabad-500 043.Respondents

(By Advocate : Mr.A.VijayaBhaskar Babu, Addl. CGSC)

ORAL ORDER

(per Hon'ble Mrs. Naini Jayaseelan, Administrative Member)

No representation on behalf of the applicant for the last



(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

Dated : th December, 2019.
Dictated in Open Court.

vi.